

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 2**  
**(IB)/1226/ND/2019**  
**IA/166/(ND)2021**

**IN THE MATTER OF:**

Ashish Bankar

... Applicant/Petitioner

Vs

M/s Nu Tek India Ltd.

... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 18.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 19.01.2021.



**ASIM KUMAR PAL**  
**(COURT OFFICER)**